

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 10th day of January 2024 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 87/2023 For Stay IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	Mr. V Arunagiri

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 1/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Represented by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	
3	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sundareswaran	
4	Comp App (AT) (CH) (Ins) No. 393/2023 For Condone Delay IA No. 1206/2023 To dispense with IA No. 1205/2023	Novho Careers Pvt. Ltd. Vs Karvy Next Limited	Mr. MS Viswanathan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	M/s. G. Ananda Krishnan
6	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 6 Ors. WITH	Mr. Rohan Kothari	Mr. VVSN Raju -R1
7	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju -R1
8	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar- R1 Mr. Y Suryanarayana- R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS- R9 Mr. Naresh Kumar Sangam- R14, R15
9	Comp App (AT) (CH) (Ins) No. 262/2023	John Joseph PA Vs CA Jasin Jose & 2 Ors.	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
10	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee- R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
11	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
12	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	M/s J Sagar Associates Mr. Srinivisan MD	Mr. S Arjun Suresh

13	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt.Abhilasha & 2 Ors Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. Gautam Bajaj	
14	TA (AT) No. 280/2021 (CA (AT) No. 80/2020 For Stay IA No.1290/2020 For Seeking Permission IA No. 1291/2020 For Exemption IA No. 1292/2020)	Gurukrpa Ayurvedic Heritage Pvt Ltd & Anr. Vs Mr. K. Balagangadharan & 11 Ors. WITH	Mr. K Parameshwar	
15	TA (AT) No. 281/2021 (CA (AT) No. 81/2020 For Stay IA No.1293/2020)	Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors . WITH	M/s Saiby Jose	
16	TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Mr. Parvathy Vijayan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai
18	TA (AT) No.131/2021 (CA (AT) No. 125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A. Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5
19	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels Pvt Ltd & 2 Ors	M/s AK Mysamy & Associates	Mr.S Sathiyarayanan- R2 Ms.Pavithra D- R1 & R3
20	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV

21	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
22	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
23	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
24	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd.	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
25	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
26	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
27	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
28	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
29	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3

30	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	
31	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Mr. Krishnasamy Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh-R2 M/s Shivkumar & Suresh- R3

2.00 PM

**In the Court of Hon'ble Mr. Justice Mr. Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 422/2023 IA No. 1288 & 1289/2023	Ramesh Kesavan Vs CA Jasin Jose, RP of SD Pharmacy Pvt Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Harikumar G Nair- R1 Mr. R Subramaniam Raja- R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 1224/2023 (Recall) in Comp App (AT) (CH) No. 41/2023 For Stay IA No. 428/2023	Vetril Electronics Pvt.Ltd. & 2 Ors Vs Vinod Bajaj WITH	Mr. AS Vihwajith	Mr. Pradyumna KV
3	IA No. 1225/2023 (Recall) in Comp App (AT) (CH) No. 42/2023 For Exemption IA No. 432/2023 For Stay IA No. 431/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj WITH	Mr. AS Vihwajith	Mr. Pradyumna KV

4	IA No. 1226/2023 (Recall) in Comp App (AT) (CH) No. 43/2023 For Exemption IA No. 438/2023 For Stay IA No. 437/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	Mr. Pradyumna KV
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	Mr. Avinash Krishnan Ravi

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
7	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

8	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
9	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
10	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structurals (India) Pvt. Ltd. & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
11	Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors.	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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